## Castes included in the list of SC/ST

- † 678. SHRIMATI KUM KUM RAI: Will the Minister of SOCIAL JUSTICE & EMPOWERMENT be pleased to state:
- (a) the number of castes included in the list of the Scheduled Castes/ Scheduled Tribes, State-wise;
- (b) whether there is any proposal under consideration to include some more castes from various states in the list of the Scheduled Castes; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) The information pertaining to number of castes included in the list fo Scheduled Castes/Scheduled Tribes is available in the Manual of Election law published by the Ministry of Law and Justice.

(b) and (c) 451 proposals for modifications in the lists of Scheduled Castes have been so far received from various States/Union Territories. Out of these proposals 323 proposals have been referred back to State Governments and Union Territory Administrates to furnish ethnographic details. Further, 46 proposals have been referred to the Registrar General of India and 80 proposals to the National Commission for Scheduled Castes for their comments. On other 2 proposals, the comments of the National Commission for Scheduled Castes have been received. In regard to obtaining requisite information and comments on the proposals that have been referred to the State Governments/Unions Territory Administrations, the Registrar General of India and the National Commission for Scheduled Castes as well as effecting modifications in the list of Scheduled Castes, no time frame can be indicated, as it requires consultation with various agencies.

## Acquisition of land from tribal people

679. SHRI URKHAO GWRA BRAHMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government would stop forever the compulsory acquisition of lands from the tribal people in the name of construction of Dams;
- (b) whether any policy would be in place to stop scattering of tribal population after displacements from their ancestral land; and

<sup>†</sup> Original notice of the question was received in Hindi.